

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP 352/2016
in
OA No.1243/2012

New Delhi, this the 1st day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1. Sh. Gaya Nath,
S/o Sh. Ram Adhar,
R/o L-709, Mangol Puri,
Delhi 110083.
2. Sh. Hakim Singh,
S/o Sh. Mohan Lal,
R/o House No. B-226,
Extn. -4, Nangloi,,
Delhi 110041.
3. Sh. Mohan Lal,
S/o Sh. Ram Kishan,
R/o 144/31,Janta Colony,
Rohtak, Haryana,
4. Smt. Kalawati,
W/o Late Kamta Prasad,
R/o T-367-B, J.J. Colony,
Wazir Pur, (Patthar Wala Bagh)
Delhi.
5. Smt. Pavlai, W/o Late Sh. R. Mugam,
R/o 595, E-Block,Shakur Pur, Delhi,
6. Sh. Ram Dhari ,
S/o Late Sh. Diwan Chand,
R/o V & P.O. Meham Ward No.12,
Dhair Pana, Distt. Rohtak,Haryana

7. Sh. Jagdish,
S/o Sh. Ram,
R/o House No. B-63,
Nangloi Extn. B-1,
Delhi -110041
8. Sh. Mohan Lal,
S/o Sh. Diwan Chand,
R/o J-391, Mangol Puri,
Delhi 110083,
9. Sh. Subramaniam,
S/o Sh. Kandha Swami,
R/o C-1837, J.J. Colony,
Jahangir Puri, Delhi-110033,
10. Sh. Kuppu Swami,
S/o Sh. Kandha Swami,
R/o M-129, J.J. Colony,
Shakur Pur, Delhi 110034.
11. Sh. P. Karpanan,
S/o Sh. Punnu Swami,
R/o A-327, J.J. Colony,
Wazir Pur, Delhi -110052.
12. Sh. Tangwel,
S/o Sh. Rama Swami,
R/o E-628, J.J. Colony,
Shakar Pur, Delhi 110034.
13. Sh. Ramraj,
S/o Sh. Tej Ram,
R/o House No.116,
Kotgaon, Ghaziabad, U.P.,

14. Sh. Prem Singh,
S/o Sh. Tula Ram,
R/o D-56, Kingsway Camp,
NEW POLICE LINE, DELHI,

15. Smt. Natthi,
W/o Sh. Gordhan,
R/o E-45, J.J. Colony,
Wazir Pur, Ashok Vihar, Delhi.
S.No. 34 IN LIST

16. Sh. Prahlad,
S/o Sh. Mathura Prasad,
R/o House No.17, A-Block,
Rajiv Nagar Phase-II
(By Advocate: None) .. Applicants

Versus

1. Sh. P.K. Gupta, (Commissioner)
North Municipal Corporation of Delhi
Civic Center , Minto Road, Delhi.
2. Sh. S.P. Singh (Deputy Director)
(Horticulture)
North Municipal Corporation of Delhi
16, Rajpur Road, Civil Line, Delhi. ..Respondents

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

This CP has been filed despite the fact that earlier CP No. 131/2013 was filed in the same OA, which was closed by this Tribunal on 08.10.2013. Therefore, the CP is not maintainable in view of our earlier order and the same is dismissed in limine.

(Dr. Brahm Avtar Agrawal)
Member (J)

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**(P.K. Basu)
Member A)**

